

Defective Case Register from 2025-07-29 to 2025-07-29

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/22648/2025	ABHISHEK DASH	2025-07-29	Undertaking for English translate copy not mentioned.
2	D-CRLMC/22806/2025	SANJAYA NARAYAN SAHOO	2025-07-29	SL. nos. of paragraphs not proper in declaration of affidavit in I.A
3	D-BLAPL/22703/2025	NIRANJAN PANDA	2025-07-29	1. S.T. case No. mentioned in the first para of the petition do not tally with that of cause Title. 2.Paragraphs mentioned in the petition is not under the Affidavit 3. The name of the village and Lower Court mentioned in the Cause Title do not tally with that of Rejection order and in Prayer portion lower Court does not tally also.
4	D-BLAPL/22758/2025	BIRAJA PRASAD NANDA	2025-07-29	i) Date of F.I.R. not correct in date chart.
5	D-WP(C)/30089/2025	SUBRAT SATPATHY	2025-07-29	1.D.C.fee of Rs.2/- to be paid on the V.nama
6	D-ABLAPL/22835/2025	KARUNAKAR RATH	2025-07-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no. 9 not legible. 2. Marking of Annexure-1 and pagination from 7- 15 not legible.
7	D-WP(C)/30213/2025	SUBRAT KUMAR DAS	2025-07-29	1. Name of the PS of the petitioner in cause title not tally with affidavit. 2. As per mentioned in Index R.O.R. vide khata number under annex-2 not tally with body of the petition.
8	D-ABLAPL/22922/2025	BHARAT JALLI	2025-07-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vakalatnama not properly accepted.
9	D-ABLAPL/22777/2025	DURGA PRASAD PATNAIK	2025-07-29	1. Annexure 1 page 10 13 15 16 and 17 not legible. 2. Annexure 2 page 23 and 26 not legible. 3. Authentication fee of Rs.8.25 not paid on Annexure 1.
10	D-WP(C)/30137/2025	SUBHADUTTA ROUSTRAY	2025-07-29	Page nos.32 35 40 42 and 43 not legible.
11	D-WP(C)/30096/2025	DR. JITENDRA KUMAR LENKA	2025-07-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED H.C.B.A. Welfare Fee of Rs.50/- not affixed on the Vakalat.
12	D-ABLAPL/22877/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. As per index, Annexure-1 not described in the petition.2.ABLAPL Petition not correctly page in Book mark.3. Page nos.13 to 17 not neat and legible.
13	D-WP(C)/30189/2025	SUBHADUTTA ROUTRAY	2025-07-29	Age of the petitioner no.2 not furnished in the cause title.2.Page nos.32 40 and 42 not legible
14	D-CRLREV/14839/2025	RABINDRA NATH PRUSTY	2025-07-29	1. Period of Delay 412 days delay , Limitation petition not filed. 2.C. copy of order dtd 27. 4. 2022 not filed. 3.Good ground certificate not furnished..
15	D-ABLAPL/22868/2025	ADYASIDHI MISHRA	2025-07-29	Page 13 not scanned.
16	D-ABLAPL/22794/2025	ANJAN KUMAR BISWAL	2025-07-29	Date of FIR and incident mentioned in Para 3 not correct.
17	D-ABLAPL/22849/2025	SANJIB KUMAR BHANJADEO	2025-07-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-ABLAPL/22917/2025	RAJJEET ROY	2025-07-29	1. In Annexure 1 nominclature of case is mentioned as CT in Hand Writing but in all other places it has been mentioned as GR. 2. There are 3 petitioners. Vakalatanama has been signed by 4 persons.
19	D-BLAPL/22809/2025	SUBRATA PANDA	2025-07-29	Date of c.copy of order not tally with Index.
20	D-WP(C)/30139/2025	SUBHADUTTA ROUTRAY	2025-07-29	Page no.32 35 40 42 and 43 not legible
21	D-ABLAPL/22843/2025	SURYAKANTA DWIBEDI	2025-07-29	.Receipt Showing Serv.copy To Ag not Filed.
22	D-CRLMC/22852/2025	JUGALA KISHORE PANDA	2025-07-29	A.Bail no.4139/2019 in ref. certificate not tally with FIR details.
23	D-RVWPET/29966/2025	HRUDANANDA MOHAPATRA	2025-07-29	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i)Status of the op no correctly furnished. ii) Year of the WA no not correctly furnished in Index para no. 20 and book mark. iii) Page mark not correctly furnished. iv) para no not correctly furnished in declaration I.A.(delay petition)
24	D-CRLMC/22851/2025	PABITRA KUMAR NAYAK	2025-07-29	Name of the petitioner in cause title not tally with annex.1
25	D-WP(C)/30098/2025	DR. JITENDRA KUMAR LENKA	2025-07-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A. Welfare Fee of Rs.50/- not affixed on the Vakalatnama
26	D-ABLAPL/22899/2025	BIBHUTI BHUSAN CHOUDHURY	2025-07-29	1. As per Annexure-1,F.I.R.No.121 dated 01.07.2025 not mentioned in the cause title
27	D-WP(C)/30136/2025	SUBHADUTTA ROUTRAY	2025-07-29	Page nos.32 40 42 and 43 not legible.
28	D-ABLAPL/22742/2025	SARAT CHANDRA MEKAP	2025-07-29	1. Para 2 of the Petition missing. 2. Authentication fee of Rs.3.30 not paid.
29	D-WP(C)/30144/2025	SUBHADUTTA ROUTRAY	2025-07-29	Page nos.32 35 40 42 and 43 not legible.
30	D-CRLMC/22671/2025	ASHOK KUMAR DAS	2025-07-29	Certified copy of annex-1 not filed.

31	D-WP(C)/30309/2025	BIDYALOK MOHAPATRA	2025-07-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Revenue receipt for the year 2023-2024 mentioned in the Index(Anx-1) does not tally with para-5 body of the petition and under Anx-1
32	D-WP(C)/30185/2025	SRITAM MOHANTY	2025-07-29	Nomenclature not correctly furnished in V.nama.
33	D-WP(C)/30135/2025	SUBHADUTTA ROUTRAY	2025-07-29	page nos.32 40 42 and 43 not legible.
34	D-BLAPL/22724/2025	TANMAYA KUMAR MOHANTY	2025-07-29	Anx-2 not page mark in Index
35	D-WP(C)/30226/2025	RAMESH CHANDRA OJHA	2025-07-29	Copy of Amin report dtd.19.06.1979 in Index(Anx-2) appears to be wrong
36	D-BLAPL/22856/2025	RASHMI RANJAN MISHRA	2025-07-29	Page No.09 not legible.
37	D-BLAPL/22833/2025	PRAFULLA KUMAR KHATEI	2025-07-29	BLAPL No. not furnished in the reference certificate
38	D-BLAPL/22793/2025	AMITAV TRIPATHY	2025-07-29	1. 2(a) CC No. 28 of 2025 mentioned in the Cause Title and petition do not tally with that of Rejection order
39	D-WP(C)/30148/2025	SUBHADUTTA ROUTRAY	2025-07-29	Page nos.32 35 40 42 and 43 not legible
40	D-ABLAPL/22884/2025	AMITAV TRIPATHY	2025-07-29	Page No.9 and 10 not legible.
41	D-CONTC/30091/2025	ADV.	2025-07-29	i) Occupation of the deponent not mentioned in the Affidavit.
42	D-BLAPL/22824/2025	TUKUNA KUMAR MISHRA	2025-07-29	Paragraph No.not correctly furnished.
43	D-WA/30340/2025	NILAMADHAB SARKAR	2025-07-29	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) status of the parties not furnished. ii) Legible copy of page no. 43 44 and 47 are to be filed. iii) Para no. not correctly furnished in I.A.
44	D-CRLMC/22867/2025	SANJIB KUMAR BHANJADEO	2025-07-29	1. Annexure-5 not properly page marked in Index.2.C.Copy of F.I.R.corresponding to G.R.not filed.
45	D-WP(C)/30341/2025	RABI NARAYAN MISHRA - 2	2025-07-29	page no.41 not legible.
46	D-BLAPL/22823/2025	ARJUNA CHARANA BEHERA	2025-07-29	Legal Asst. Assn. Welfare fees of Rs. 10 not affixed in Vakalatnama.
47	D-WP(C)/30221/2025	RAMESH CHANDRA OJHA	2025-07-29	Copy of the Amin report dtd.19.06.1979 mentioned in the Index(Anx-2) appears to be wrong.2.page no.19 not legible.
48	D-CRLMC/22796/2025	RAKESH BEHERA	2025-07-29	Date of photocopy of the petition not tally with Index.
49	D-BLAPL/22650/2025	SARBESWAR SAHOO	2025-07-29	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. A fee is deficient. 2. Paragraphs mentioned in the petition is not under the affidavit.

				3.Undertaking for English translation not filed.
50	D-ABLAPL/22858/2025	SANJIB KUMAR BHANJADEO	2025-07-29	As per annex.1 date not tally in date chart
51	D-CRLMP/22821/2025	PRADEEP KUMAR DAS	2025-07-29	1. Synopsis and date chart not mentioned in Index. 2. Sl. no. 2 not correctly furnished in affidavit
52	D-BLAPL/22732/2025	DIPTI RANJAN BHOKTA	2025-07-29	14-NOT PROPERLY INDEXED.
53	D-ABLAPL/22861/2025	JYOTIRMAYA SAHOO	2025-07-29	Annex.2 not mentioned in page no. 11
54	D-BLAPL/22785/2025	SUBHASISH SATAPATHY	2025-07-29	I) Age of the Petitioner in cause title and paragraph 10 of the petition not tally with Rejection order.
55	D-CRLMC/22900/2025	RANJAN KUMAR ROUT	2025-07-29	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Serial no 5 repeated twice in Index. 2. In cause title of the petitioner mentioned W/o instead of S/o. 3. Fathers name not correctly furnished in affidavit and mentioned in W/o instead of S/o in declaration and affidavit. 4. Page nos.22 and 23 not filed. 5. Page no.24 Annexure number not correctly furnished. 6. Date of order not correctly furnished in Prayer of the petition.
56	D-CRLMC/22798/2025	SANJAYA NARAYAN SAHOO	2025-07-29	C.Copy order to be filed.
57	D-ABLAPL/22741/2025	NILAKANTHA DAS	2025-07-29	Annexure 1 not properly marked.
58	D-WP(C)/30282/2025	RAGHUNATH DASMOHAPATRA	2025-07-29	Copy of settlement of land in annex.4 not properly mentioned in index.
59	D-LAA/30115/2025	BIBHUTI RANJAN MOHANTY	2025-07-29	C.fee Payable left blank.
60	D-ABLAPL/22885/2025	AKSHAYA KUMAR SAHOO	2025-07-29	Annexure 1 page 13 not legible.
61	D-WP(C)/30178/2025	SUBHADUTTA ROURAY	2025-07-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the v.nama.Page no 32 and 42 not neat.
62	D-CRLMA/22887/2025	UMA CHARAN MISHRA	2025-07-29	para no. 2 Left blank in declaration under affidavit both CRLMA petition in I.A.s.
63	D-CRLMP/22735/2025	ANIRUDHA DAS	2025-07-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

64	D-CRLMC/22220/2025	PRASHANTA KUMAR DAS	2025-07-29	1. Age of the opp. party no.2 not furnished in the cause title.2. C.Copy of Annexures-1 and 2 not filed.3. C.Copy of Cognizance order to be filed.
65	D-WP(C)/30151/2025	SUBHADUTTA ROUTRAY	2025-07-29	Page no 32 42 not neat.
66	D-CRLMC/22733/2025	ARUN KUMAR BEHERA	2025-07-29	1. Description of Documents not correctly furnished Sl. no.5 in Index.
67	D-CONTC/30229/2025	JYOTI RANJAN KAR	2025-07-29	1. Period of Delay 804 DAYS
68	D-WP(C)/30134/2025	SUBHADUTTA ROUTRAY	2025-07-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 32 42 not neat.
69	D-WP(C)/30290/2025	ASHIS KUMAR MISHRA	2025-07-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.5 6 not neat and legible.
70	D-WP(C)/30145/2025	SUBHADUTTA ROUTRAY	2025-07-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 32 42 not neat.
71	D-WP(C)/30179/2025	SUBHADUTTA ROUTRAY	2025-07-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 32 42 not neat.
72	D-BLAPL/22878/2025	DIPTI RANJAN BHOKTA	2025-07-29	I) Synopsis and Date chart not page marked both index and pages.
73	D-CMP/27441/2025	RABINDRA KUMAR SAHOO	2025-07-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Case No under A-1 be corrected in the Petition where ever necessary.2.C.Copy under A-1 not accompanied with the Petition.
74	D-CONTC/30181/2025	ADV	2025-07-29	1. Date of order not correctly furnished in last line of the para no. 1.
75	D-GCRLA/22479/2025	SAUBHAGYA KETAN NAYAK (AGA)	2025-07-29	Synopsis and Date chart not filed.
76	D-ABLAPL/22844/2025	DILLIP KUMAR PATTANAYAK	2025-07-29	Name of filing advocate not available in V.nama.
77	D-CRLA/22827/2025	PRAMOD KUMAR SAHU	2025-07-29	Age of the appellant -3 wrongly furnished
78	D-CRLMC/22723/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-07-29	Age of the petitioner not tally with cause title and c.copy of order.
79	D-ABLAPL/22841/2025	DHANANJAYA NAYAK	2025-07-29	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Put up for further SR.
80	D-CONTC/30183/2025	ADV	2025-07-29	1. Date of order not correctly furnished in last line of the para no.1.

81	D-WP(C)/30337/2025	KUNAL KUMAR SWAIN	2025-07-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-WP(C)/30366/2025	DR. BINODA KUMAR MISHRA	2025-07-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-WP(C)/30332/2025	KUNAL KUMAR SWAIN	2025-07-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not paid
84	D-BLAPL/22778/2025	RAJENDRA KUMAR SAHU	2025-07-29	I) H. C. B. A. M. W. S. OF Rs. 50/ not paid.II) Annexures 1 2 and 4 not attested.
85	D-BLAPL/22657/2025	SARBESWAR SAHOO	2025-07-29	1. Paragraphs mentioned in the petitions is not under the Affidavit. 2. Pagination in the Annexure be properly made(,i.e.strike off numbers be deleted properly).
86	D-TRP(C)/30149/2025	BIKRAM CHANDRA GHADAI	2025-07-29	Address of the Opposite party not correctly furnished.
87	D-WP(C)/30251/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of representation vide annex-9 not tally with Index.Date of copy of payment vide annex-10 not tally with Index.Page 26 not neat.
88	D-ABLAPL/22847/2025	PRAHALLAD MAHALI	2025-07-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Annexures not correctly reflected in averments.L.A.A. fee of Rs. 10/- not paid.
89	D-ABLAPL/22747/2025	PRASANTA KUMAR SAHOO	2025-07-29	There is declaration about para 11 in the Affidavit which is not in the Petition.
90	D-BLAPL/22756/2025	MANAS KUMAR CHAND	2025-07-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-WP(C)/30195/2025	CHITTA RANAJAN DAS	2025-07-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page nos.28 and 29 not legible.
92	D-CRLMP/22855/2025	PABITRA KUMAR NAYAK	2025-07-29	17-REFERENCE CERTIFICATE NOT FURNISHED.
93	D-CRLMP/22753/2025	AKSHAYA KUMAR SUBUDHI	2025-07-29	1. Date of grievance dated not correctly furnished Sl. no.7 in Index. 2.Petition not correctly addressed to Honorable Court
94	D-ABLAPL/22754/2025	SISIR DAS	2025-07-29	Synopsis, Date Chart and Petition page 1 to 3 not signed by the concerned Advocate.
95	D-CRLA/22743/2025	RABINDRA KUMAR PATNAIK	2025-07-29	The name of Informant be deleted from Respondent there after put of for S.R.
96	D-WP(C)/30260/2025	MADHAB LAL AGARWAL	2025-07-29	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
97	D-CRLMP/22659/2025	NEELAKANTHA PANDA	2025-07-29	.Subject Code incorrectly Mentioned

98	D-WP(C)/30219/2025	SURJYA NARAYAN SAHU	2025-07-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.Sl no. not properly described in affidavit
99	D-BLAPL/22799/2025	AMITAV TRIPATHY	2025-07-29	1. 2 (a) CC case no. pending before the Lower Court mismatch with the Cause title, para-1 and prayer portion of the petition.
100	D-WP(C)/30224/2025	PABITRA KUMAR NAYAK	2025-07-29	Date .24-6-2025 in prayer not tally with annex.1
101	D-CONTC/30152/2025	ADV.	2025-07-29	CAUSE TITLE OF W.P (C) NO.6651/2025 BE FILED.THEN PUT UP FOR S.R
102	D-WP(C)/30173/2025	RABI NARYAN ROUT	2025-07-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
103	D-CONTC/30128/2025	ADV.	2025-07-29	WP(C) no. and date of disp. wrongly mention in entire petition
104	D-BLAPL/22675/2025	TUSARKANTI PRAHARAJ	2025-07-29	1. Subject code not furnished in Assessment slip.2.As per index,Petition not properly paginated.Put up for further S.R 3..Receipt Showing Serv.copy To Vigilance not Filed.
105	D-BLAPL/22769/2025	JUGALA KISHORE PANDA	2025-07-29	I) Name of the Lower court mentioned in cause title not correct.
106	D-BLAPL/22817/2025	GURUPRASAD BEHERA	2025-07-29	1. Petition along with annexure not correctly paginated in index.2. Synopsis and Date chart not alphabetic paginated in Index
107	D-CMAPL/26617/2025	AUROBINDA SAHOO	2025-07-29	AU fee Rs 2.25/- to be paid. i) Synopsis and date chart not filed. ii) Year of the I.A no. wrongly mention in Index and Para no.2 in petition

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 29-07-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/3425/2023	CONTC/3425/2023	ADV	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CONTC/4738/2023	CONTC/4738/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTC/6956/2023	CONTC//	ASHOK DAS	1. COURT FEE IS DEFICIENT. 2. VALUATION OF PROPERTY NOT MADE
4	CONTC/6956/2023	CONTC//	ASHOK DAS	1. COURT FEE IS DEFICIENT. 2. VALUATION OF PROPERTY NOT MADE
5	CONTC/6956/2023	CONTC//	ASHOK DAS	1. COURT FEE IS DEFICIENT. 2. VALUATION OF PROPERTY NOT MADE
6	CONTC/3409/2023	CONTC/3409/2023	ADV	OTHERS. COPY OF ORDER PASSED IN ARBA NO. 36/2022 BE FILED .THEN PUT UP FOR SR